

(d) if so, the details thereof ; and

(e) the number of fertilizer industries likely to be set up under public and private sector during the Eighth Five Year Plan period in the country particularly in Rajasthan and Orissa and the production of target fixed therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN) : (a) As a part of the Eighth Five Year Plan, it is proposed to set up new units and also expand existing units, besides modernisation, rehabilitation and retrofitting of existing plants, for increasing the production of various types of fertilizers including urea.

As regards muriate of potash, there are no known source of potash in India and hence the same has to be imported fully.

(b) It is proposed to increase the production of fertilizers in the plants located at Vijaipur, Jagdishpur, Aonla, Kandla, Hazira an Thal. The existing plants of MFL at Madras and FACT at Cochin are also proposed to be expanded. The retrofit possibilities of DAP plants exist in SPIC, ZAC, GSFC at S'kka, Godavari, Fertilizers, HLL, PPL and MCF.

(c) and (d) The Private sector is presently operating a number of fertilizer units and will continue to participate in expansion of production of fertilizers in future. Presently, no licence is required for producing fertilizers.

(e) The Eighth Five Year Plan is yet to be finalised and full details will be available only after its finalisation. However, if all the proposals materialise, the installed capacity of nitrogen and phosphates at the end of the Eighth Five Year Plan would attain a level of 113.17 lakh tonnes and 37.67 lakh tonnes, respectively, as against the present level of 82.50 lakh tonnes and 27.51 lakh tonnes, respectively. In Rajasthan, a new grass-root Urea plant is being set up at Gadepan in the private sector

with a capacity to produce 2250 tonnes per day of urea. In Orissa, it is proposed to consider retrofit of DAP plant of Praradeep Phosphates Limited.

Fair Price Shops in the States

424. SHRI RAMACHANDRAN LAI : Will the PRIME MINISTER be pleased to state :

(a) the number of Fair Price Shops existing in the country State-wise as part of the Public Distribution System; and

(b) the number of articles sold in these Fair Price Shops?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY) : (a) A statement is attached (See below)

(b) Commodities such as rice, wheat, levy sugar, imported edible oils, kerosene and soft coke are allotted to the State Governments/UT Administrations for distribution to the consumers in their respective jurisdiction. The State Government have been advised to include on their own, additional commodities of mass consumption, such as tea, iodised salt, pulses and soap. Some State Governments/UT Administrations are distributing items such as pulses, exercise books, match boxes, tea, soaps, salt etc. using the network of PDS outlets.

Statement

No. of fair Price Shops as reported by the State Governments and UT Administrations as on 30-6-1992

| Name of the States/ UTs | No. of Fair Price Shops |
|-----------------------------|----------------------------------|
| 1 | 2 |
| Andhra Pradesh | 96892 |
| Arunachal Pradesh | 621 |
| Assam | 26153 |
| Bihar | 44259 |

| 1 | 2 |
|----------------------------|--------|
| Goa | 569 |
| Gujarat | 12292 |
| Haryana | 6603 |
| Himachal Pradesh | 3246 |
| Jammu & Kashmir | 2616 |
| Karnataka | 17041 |
| Kerala | 13021 |
| Madhya Pradesh | 23875 |
| Maharashtra | 35442 |
| Manipur | 1699 |
| Meghalaya | 3396 |
| Mizoram | 849 |
| Nagaland | 473 |
| Orissa | 21871 |
| Punjab | 10421 |
| Rajasthan | 15020 |
| Sikkim | 1279 |
| Tamilnadu | 21968 |
| Tripura | 1211 |
| Uttar Pradesh | 73036 |
| West Bengal | 20006 |
| A & N Islands | 310 |
| Chandigarh | 300 |
| D & N Haveli | 59 |
| Delhi | 3571 |
| Lakshadweep | 32 |
| Pondicherry | 358 |
| Total | 397429 |

उत्तर प्रदेश में सार्वजनिक वितरण प्रणाली

425. श्री ईश दत्त यादव : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर

प्रदेश में सार्वजनिक वितरण प्रणाली ठीक ढंग से कार्य नहीं कर रही है;

(ख) यदि हाँ, तो राज्य में राशन की दुकानों के कार्यकरण के संबंध में सरकार को जिलावार कितनी शिकायतें प्राप्त हुई हैं ; और

(ग) सरकार द्वारा इस संबंध में की गई कार्यवाही का व्यौरा क्या है ?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री जी० बेकटस्वामी) : (क) उत्तर प्रदेश सरकार से सार्वजनिक वितरण प्रणाली के कार्य में अव्यवस्था की कोई विशिष्ट सूचना प्राप्त नहीं हुई है। देश में सार्वजनिक वितरण प्रणाली के विक्री केन्द्रों के विशाल तंत्र के माध्यम से राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों द्वारा प्रति वर्ष बड़ी मात्रा में सार्वजनिक वितरण प्रणाली की वस्तुएँ वितरित की जाती हैं। कभी कभी किसी किसी स्थान पर होने वाली स्थानीय गड़बड़ से पूरी तरह इन्कार नहीं किया जा सकता।

(ख) और (ग) सार्वजनिक वितरण प्रणाली के कार्य के संबंध में शिकायतों की सुनवाई संबंधित राज्य सरकारें करती हैं उन पर निर्णय करने के लिये सक्षम हैं। राज्यों/संघ राज्य क्षेत्रों में उचितदर दुकानों आदि के कार्य आदि के बारे में अलग-अलग शिकायतों की सूचना केन्द्रीय सरकार के मंत्रालय में नहीं रखी जाती।

426. [Transferred to the 6th March 1992]

Supply of essential commodities to Kerala

427. SHRI E. BALANANDAN: Will the PRIME MINISTER be pleased to state:

(a) the month-wise quantum of rice, other foodgrains, Palmolein and sugar allotted and supplied to each State for distribution under